کا اعلان تھا اس کومعاف ہوناچاہئے اور ان مبنکروں کو مجوکا مرنے سے بچانے سے دیے ہو واجب سے مدد منی چاہئے۔ وہ منی چاہیے ۔ اس کی ویوستھا اس سے مادھم سے ہو ناچا ہئے۔ یہی ہمسارا کہنا ہے ۔

THE APPROPRIATION (NO. 3) BILL, 1994.
THE APPROPRIATION (NO. 4) BILL, 1994

THE APPROPRIATION (NO. 5) BILL, 1994—CONTD.

THE DEPUTY CHAIRMAN: Now, we will have the Appropriation Bills.

Some discussion is left over. We have two other Bills also which we have to pass today—the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 1994 and the Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 1994. These are the two Bills.

मौलाना ओबैदुल्ला खान आजमी (उत्तर प्रदेश): मैडमः एक मिनट।

مولا تاعبيدالله خان اعفی : مريازم -ايک منبط -

THE DEPUTY CHAIRMAN: I am sorry. Please sit down. I am sorry that you interrupt me when I am speaking.

आप लोग समझते क्यों नहीं? आप बीच में क्यों दखल दे रहे हैं?

मौलाना ओबेदुल्ला खान आजमी: आपने मंत्री जी से कहा था (व्यवधान) कपड़े वाले मामले के मुत्तालिक, मैंने सोचा कि वह कहीं रह न जाए। مولاناعبیدالٹرخاناعُمی:آپ نے منتری جی سے کہا تھا «مداخلت" . مجریرے والے معاملے کے متعلق میں نے سوچا کہ وہ کہیں رہ نہ جائے -

उपसभापति: बैटिये पा एक बार मैंने मंत्री जी से कह दिया तो यह कोई जरूरा नहीं कि मैं उनकी कठक-बैठक करार्क, वे खड़े हो कर बोलें। यह कोई तरीका है हाऊस को चलाने का। जब मैं कुछ बोल रही हूं, वह मामला खत्म हो गया, मैं एप्रोप्रियेशन को बात कर रही हूं और आप लोग इस कदर अजीब बात करते हैं, अगर मुझ में बर्दाश्त की ताकत नहीं हो तो I am afraid I will become mad. I am honestly saying this. The way you behave is very unsatisfactory. I am trying' to streamline the House, जिसमें आप लोगों का हो एक्स में शन हो सके 15 लोगों ने स्पेशल मेंशन दिये हैं। किस तरह से हाऊस चले। इसमें आप लोगों का ही फायदा है, मुझे कोई फर्क नहीं पड़ता। मैं तो रात के 12 बजे तक बैट्गा अगर आपको बैठना है तो।

Mr. Ashok Mitra, before I call you, J

want to announce that we have one hour's time left with us. Within this one hour, we must get over the Appropriation Bills. By 3.00 p.m., we should finish this business. The other two Bills should be got over by 6.00 p.m. We must finish all the legislative business and then we will have the Special Mentions.

SHRI IAGDISH PRASAD MATHIR (Uttar Pradesh): Cannot we take up the Special Mentions before 6.00 p.m.?

THE DEPUTY CHAIRMAN: They can be taken up earlier also. We will take up the Special Mentions as soon as the two Bills are passed but not later than 6.00 p.m.

श्री जगदीश प्रसाद माश्रुर: साढ़े पांच बजे कर दीजिये। स्पेशल मेशन रहते हैं इसलिए कुछ गुंजाइश दे दीजिये। साढ़े पांच कर दीजिये।

<sup>\*</sup>Transliteration in Arabic Script.

307

IRAJYA SABHAI

DR. BIPLAB DASGUPTA (West Bengal): Madam, please agree with him that they can be taken up between 5.30 p.m. and 6.00 p.m.

THE DEUPTY CHAIRMAN: We Will take up the Special Mentions as calry as possible but not later than 6.00 p.m. Okav.

Mr. Mitra, will you please start your speech? You have nine minutes' time. Your speech was not complete. There are nine minutes left for you to complete your speech. You please start now.

DR. BIPLAB DASGUPTA: Madam, he has got 10 minutes' time.

CHAIRMAN: THE DUPUTY Whatever Mr. Mitra wants to say, he can say within 10 minutes.

SHRI ASHOK MITRA (West Bengal): Madam Deputy Chairman, as I make a non-partisan survey of the empty benches. I realise that there is very little interest Or passion left for Appropriation Bills, Still a courtesy to the Minister of State who is sitting here and also because it is important that certain things should be placed on recored here. I rise to speak.

What appropriations? are Appropriations are appropriations of money from the people of India by the Government of India through the Ministry of Finance. What appropriations for? Certain commitments have been made by the Government of India and the Ministry of Finance on

behalf of the Government of India. These appropriations are supposed to honour those commitments and this is why I say the following.

The Vice-Chairman (Shri Satish Agarwal) in the Chair.

A drama has been enacted in this country for the last three years. We know the Ministry of Finance has taken the entire nation for a ride. But, I keep asking myself whether the Ministry of Finance has been taken even the rest of the Government for a ride and the entire ruling party for a ride. What were the things that were said 3 years ago? Three years ago they said, give us three years; milk and honey will flow in the country, rise in prices will be reduced to zero level, inflation and deficit-financing would be drastically pruned; investments will flourish in agriculture and in industry; foreing investment will come rushing and the rate of growth and exports will zoom. Now we can check up on all that. We are back to double-digit inflation and if the foreign money of the kind that is coming in continues to come in, one does not know where the rate of inflation will stop. 15% or 20% by the end of the year. The kind of money that they think will come in twenty six billion dollars from outside, then what will be the rate of price increase in the country? You have to exchange this money for domestic money and this domestic money will be fed into the domestic money supply and therefore, prices will rise.

Back to double-digit inflation. Investment rate or capital formation is down in agriculture, down in industry, the production of capital goods is going down from month to month and from year to year. Capital formation is down not just in industry but also in The Appropriation

agriculture, not only in the public sector but also in the private sector. Private sector investment depends upon public sector investment, this has been the tradition in this country. You take industrial growth. Barely, six months ago, the Minister of Finance read out his Budget speech. It was a string of beautiful fiction; the rate of industrial growth in 1993-94 will tourch 4%. I have a reply from the hon. Prime Minister to a question in the House where he said it is only 2.1%. The Third Five Year Plan said that in each year of the Third Plan, the rate of growth will be more than 8%. So, is stagnation in industry. Agriculture, not on account of the Ministry of finance, but because of the bountry of nature, has helped us and that is what is giving us some relief. It is also giving some relief to the Ministry of Finance. But, one good forture is not to be expected forever. I said the rate if investment of overall capital formation, has come down from 25% of GDP to around 20%. What did we get from outside? Yes, I know that they will mention about 17, 18 or 19 million dollars have come in. Now, how much out of this has gone into productive investment? What are the figures? Last month, at long last, there was a reluctant confession by the Minister of Finance that only 640 million dollars had come in for actual productive purposes. It is less than Rs. two thousand crores, or Barely 1/4th of one per cent of our GDP. So, what have we lost? We have lost 3% on account of savings according to official figures of the Government of India and we have through foreigners 1/4th of 1%. So, there is a genuine economic crisis in the country; the crisis of lack of investment, the crisis of prices going up, the crisis of some foreign money coming in search of adventures in the country. they want to make some quick buck whatever it be, 17, 18, 19 billion dollars. Look at the compositon of this. What is the enduse of the money that has come in? the bulk of it operated by so-called institutional investors. They have come

not to invest in our industry but to invest in the share market. Let the share prices go up, let there be another Scam and once prices go up, they will recover their capital gains.

Sir, one can say that out of this 19 billion dollars, 12-13 billion dolars consists of speculative money. In the United States of America, you get hardly 4% as return on short-term capital. You come to India, you have an obliging Government which opens up the share market for your manipulation, they manipulate, they zoom up the prices, they boost the share prices and sooner or later, they are going to realise the capital gains. So, this money may disappear one of these days once the adventures from outside decide to set up another scam by with drawing dollars. Our own industrialists have borrowed from the European Market or elsewhere-Euroissues, and GDRs. You have been advised by the World Bank, another foreign entity, that capital is scarce in the country. Therefore, you should check up your rate of interest; 17, 18, 19 or 20% should be the rate of interest for our . capital. At the other end, industrialists are getting this capital from Europe and elsewhere because there is little of investment activity even in Europe. There is recession. You are getting funds at 7-8% interest there. And you are retiring your domestic debt. That is about all. 640 million dollars is the total quantum we have found by way of foreign investment. You may ask: All right, where has it gone? -This productive investment which works out to 1800-1900 crores of rupees. If you put a question to the Finance Minister, he would smartly reply, "We do not keep such statistics." That is a very convenient answer; they do not keep the statistics. Because, there is money invested in McDonald's invested in Coca Cola, invested in Pepsi. I read in the newspaper that some clothier's, from Oxford Street are coming so that they can stitch elegant suits for our rich.

No doubt, they come with some money

and that is all we are getting out of 640 million dollars. Your only advantage is that, perhaps, beyond January 1996, you will not be in Government and someone else will have to pay for your sins. Those who are acting as commission agents for these foreign adventurers, are getting a little bit more, they are enjoying high life, they constitute may be 10% of the community or 15%, in a country where 40% of the people go without food at the end of the day, in a country where roughly 45% are still without shelters, and suffer from lack of nutrition. Over the last couple of budgets some ritualistic statements about how we are going to spend in social expenditure. But what have we in fact done? See the Human Development Report of the World Bank. You can cheat our own people but you cannnot cheat outsiders. They through what is happening in our country. By and large, the people are not getting anything out of what you are doing. They are just waiting, without much hope, for a better tomorrow. What does the Finance Minister say?- "Yes, three years have gone by; give us another three years. At the end of another three years, there will be milk and honey flowing in the country," I would only hope that you will not last for three years and that something will happen to make the country return to the rule of sanity. The other day I was travelling from Calcutta to Delhi. I took out a fortnightly, an economic fortnightly, which strongly believes in the kind of economic reforms which the Finance Ministry is advocating.

2.00 P.M. I opened the editorial which summarises all that has happened in the course of the last three years is. You draw a perpendicular line from the east of Kanpur, up from the Himalayas, down to Cape Comorin, and you find that 95 per cent of the investment that has taken place over the past three years has taken place west of that line, 90 per cent of the foreign investment too has taken place on the west of that line. But 95 per cent of

lockouts are on the east of the line, 90 per cent of the unemployment in the country is on the east of the line. This is the frightening situation that there is very little of development, there is very little of investment, there is very little of employment growth. About employment, the promise was that there will be additional employment for ten million every year. We have figures employment growth in the organised sector. In the organised sector, there is actually total stagnation of employment. The Government claims to have created employment in the rural sector. It is very convenient to say so because you can neither prove nor disprove whether there has been any employment growth in the countryside. What are we doing to ourselves? Does somebody within the ruling party ever think about such things? Why is it that to the east of this so-called fictional line, people are getting agitated? Why is it that wretched people like us the Communists come to power in these States? This is because you have betrayed, you have betrayed the trust of the nation. You said that you will lead the country grow into prosperity; you also said that this prosperity will be evenly distributed. You promised to have a Union Government which will bring the nation together. You have not done that. Instead what are you doing? By listening to the dictates foreigners in the course of the past three and a half years, you have furthered alienate the majority of the people. I cannot go into all this; I know the time limit. I want just to draw your attention to something else. It is not that we have had no growth, it is not that we have no investment, it is not even that our foreign debt has grown to 92 billion dollars, which is close to 45 per cent of our national income. At the drop of the hat, the Finance Minister would mention about 17 billion dollars of foreign exchange balances. It will never be mentioned that we have 92 billion dollars of foreign debt, and to service that debt we have to shell out 8 to 9 billion dollars each year. That is not the end of the story. The fact that there is no growth of employment is not the end of the story. The fact that we are in a morass of economic depression is not the end of the story. The fact that we have had occasional bank scams is also not the end of the story either. There is a linkage of this kind of bank scams with some thing else, and which is the product of this socalled economic reforms. The other day, our distinguished colleague from Gujarat, Shrimati Patel, was very much agitated about an obscene advertisement in a journal. Do we realise to what is happening to our structure of morality? The only idea that is honoured around the country these days, whether you read the newspapers or you read the statements of the people, is that only money matters. Grab money. Make money. A high rate of return is all. Make a profit. How does it matter in what manner you like to have it? And this is the kind of civilisation we have reached where only money matters. We think that with money, we can purchase anything, with money we can purchase a Member of Parliament, with money we can purchase a Minister, with money we can purchase the decision on a project, with money we can purchase the modesty of our young girls. This is what is happening. And we have these so-called foreign television channels. Our people have no food in their bellies, no clothes on their bodies, but our Government has ensured that 95 per cent of our villages are covered by television channels for being watched. And the poor villagers watch all this visage of what is happening in distant countries—you can have so much wealth, so much clothing, so much jewellery, so many motor cars, so many appliances—Don't blame them if they want to reach out to them. You cannot blame them if they want to reach out to that kind of living, because you have invited them to that kind of living. There by, you are really giving birth to a generation of criminals-"I must reach

standard of living. Ιf Government does not arrange for extra extra investment, extra growth, employment, that is, employment for me, then I will take to banditry, I will take to murder and mayhen." I am not mentioning this thing from a narrow, partisan point of view. I would like to to the ruling Members-what are we doing to our land, to our people and to our sense of morality?

Let us not mention the scam, because we can assume that in due course Parliament will have an opportunity to sit in judgement on the guilty parties. The kind of solutions, that the Government offers are however; "Oh! Yes, there are irregularities in the financial system, we will take care of them; we haid appointed a Committee and that Committee made certain recommendations." VVhat has the Committee recommended? What does the scam prove? The scam proves only one thing, that in our econ omic system, in our financial system, we need more regulations, not less. We cannot put our trust on the crooks who operate in the share market. They have to be regulated. The banks have to be regulated. The foreign banks have to be regulated. .What has this famous Committee however recommend? Fee, free everything, and listen to the foreigners, they know best. They know best how to use the banks, how to use the resources of the people that are deposited in the banks, for their own private purposes. That was the reason why 25 years ago, in this country we nationalized the banks. Because you chose to surrender to the foreigners, you chose to capitulate to them and let them dictate to you, what we see today is foreign banks coming in and organising scams one of the another.

This morning, I was told of so mething. Our nationalized banks used to pool their resources and put in advertisements in the newspapers. Now, that power is being taken away from them. I am told that

these advertisements will now be done by a body which has been heavily infiltrated by the foreign banks. The money will be ours, of our people, but this will be used for public relations purposes by the foreigners, in order to seduce the minds of our people and tell them that whatever the foreigners are doing is good for usthat right is wrong and wrong is right.

The Appropriation

SHRI JAGESH DESAI (Maharastra): Is it true?

SHRI ASHOK MITRA: This is what we are doing. We are completely reversing the sense of right and wrong in this country.

Through these Appropriation Bills the government will take some money from mistakes people. Some discovered by the C & AG or the Public Accounts Committee, there has been some overspending here and there, we will regularize it. But what is also of some concern is the fact that within three months of passing the Appropriation Bills, you have come back for fresh appropriations even for this year, and even your current calculations are going wrong. They are bound to go wrong because this is not a Government which knows what to do. This is a Government which is told what it has to do by the foreigners. This is the crucial fact.

While we are discussing this, all are merely trying to kick ourselves once more into realising that we have to fight the battle of freedom over again. We will have to get rid of the adventurers who have temporarily seized ministerial and extra-ministrial berths. This country belongs to the people of India and not to some masqueraders who have come from foreign lands to mercelessly loot our assets. They will have to retire to their foreign lands once the general elections take place in January, 1996.

Thank you, Sir.

SHRI JAGESH DESAI: Sir, he has raised one point that the moneys which are at present with the public sector banks, would be given to some other

associations. I would like the Minister to clarify this because this is agitating our minds also very much. In that case, this should be treated as contributions by the public sector banks pro-rata, and the others also who want to take advantage of it, must also contribute to that extent. Then, I think, that will be all right. Otherwise, if it is one-sided, then it is very serious. I think, the Government must correct it. Otherwise, this should be taken as pro-rata contribution by the nationalised banks, and the private parties should also pay the same amount to the pool.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I do hope that the Minister will take note of it.

श्री मूलचन्द्र मीणा (राजस्थान): उपसभाध्यक्ष महोदय, मैं विनियोग (संख्यांक 3) विधेयक, 1994 विनियोग (संख्यांक 4) विधेयक, 1994, विनियोग (संख्यांक 5) विधेयक, 1994 जो मंत्री जी ने यहां रखें हैं, उनका समर्थन करने के लिये खड़ा हुआ हूं।

महोदय, अशोक मित्र साहब ने एक बात कही थी कि देश में लाग आर्थिक नीतियों के कारण देश की आर्थिक स्थिति खराब हुई है, मैं अशोक मित्र साहब से निवेदन करना चाहंगा कि जिस समय श्री नेरसिंह राव जी की सरकार बनी उस समय देश की आर्थिक स्थिति क्या थी और आज देश की आर्थिक स्थिति में कितना सुधार हुआ है, वे जरा यह देखें। लेकिन अलोक मित्र साहब एक ही बात कहते हैं कि नई आर्थिक नीति से देश को बर्बाद किया जा रहा है, देश का जो भूगतान संतुलन था वह खराब हो चुका है लेकिन मेरा निवेदन है कि वह ठीक हुआ है। आज रुपये को परिवर्तित किया जा रहा है, रुपये का महत्व बढ़ने जा रहा है, यह किसका परिणाम है? यह आर्थिक नीति का परिणाम है। साथ ही इस एप्रोप्रिएशन बिल में 15 मूल अनुदान मांगे रखी गई हैं, उनमें कृषि के लिये 250 करोड़ रुपये मांगे गये हैं। मंत्री जी , कृषि के लिये आप बजट पास कर लेते हैं लेकिन आज गांवों के अंदर खेती करने वाले कषकों की स्थित क्या है? उसको खाद ठर्बरक जो मिलना चाहिये. वह समय पर नहीं मिल रहा और मिल रहा है तो महंगा मिल रहा है। शैडयल्ड कास्ट, शैडयल्ड टाइब्स और पिछड़े वर्गों के एरिया में तो स्थित और भी दयनीय है. वहां खाद पहंचता ही नहीं है और अगर पहंचता है तो

वहां ब्लैक में बेचा जाता है। जो आपने खाद के ऊपर सबसिड़ी कम की है उससे देश के किसानों को काफी नुकसान हो रहा है, उनको काफी मंहगा खाद मिल रहा है। मैं समझता हूं कि इसमें आप सुधार करेंगे और ये अनुदान मांगें जिसके लिये रखी है, इसकी पूर्ति के लिये ज्यादा से ज्यादा पैसा इस पर खर्च करेंगे।

उपसभाध्यक्ष महोदय, भारत को एक कृषि प्रधान देश कहते हैं और देश को लगभग 70 प्रतिशत जनसंख्या खेती पर आधारित है और यदि हम खेती को बढ़ावा देंगे, किसानों को सुविधा देंगे तो निश्चय ही देश आगे बढ़ेगा। जब तक इस देश का किसान आर्थिक रूप से सम्पन्न नहीं होगा, तब तक इस देश की जनता आर्थिक गरीबी से छटकारा नहीं पा सकती।

इसिलए हमें खेती पर ज्यादा से ज्यादा पैसा खर्च करके किसानों को खेती के लिए आवश्यक सुविधाएं देनी चाहिए। दूसरा हम्मे इसके अंदर औद्योगिक मंत्रालय के लिए राशि रखी है। उद्योग की नयी नीति देश के प्रधानमंत्री जी ने रखी। अच्छी नीति है लेकिन जो बड़े उद्योग लगाने वाले, पैसे वाले लोग हैं, वही इसका अयोग कर सकते हैं। इस देश की गरीब जनता, इस देश का गरीब आदमी इसका कोई फायदा नहीं उठा सकता है। इसलिए जब तक कुटीर उद्योगों को मजबूत नहीं किया जाएगा, लब तक सही मायनों में इस नयी औद्योगिक नीति का लाभ इस देश की गरीब जनता और फिछडे लोगों को नहीं मिल सकता है।

इसलिए मेर निवेदन यह है कि आज कुटीर उद्योगों में जो शिथिलता आ गई है और लोगों में जो उसके प्रति लगाव बंद हो रहा है, उस स्थिति को दूर किया जाए और ज्यादा से ज्यादा पैसा बड़े उद्योगों के बजाय कुटीर उद्योगों पर खर्च किया जाए जिससे आम आदमी को उसका लाभ मिल सके।

महोदय, आपने इस ऐप्रोप्रिएशन बिल में समाज कल्याण विभाग को 22 करोड़ रुपए देने की बात कही है लेकिन आज समाज कल्याण विभाग के जो कार्यक्रम चल रहे हैं, उनकी स्थिति के बारे में मैं कुछ कहना चाहूंगा। समाज कल्याण विभाग ने समाज कल्याण कमीशन बनाया था लेकिन उस कमीशन की भी इतनी दयनीय स्थिति हैं कि आज तक उससे किसी एक आदमी को भी लाभ नहीं मिला है। राज्यों के अंदर आपने अनुसूचित जाति विकास निगम बनाए हैं और उनको पैसा भी दिया है लेकिन उस पैसे का लाभ उन अनुसूचित जाति के लोगों को नहीं मिला है। कई राज्य सरकारों ने तो उस पैसे को दूसरे कामों में प्रयोग में लिया है। मैं उस संदर्भ में राजस्थान का उदाहरण देना चाहूंगा। अनुस्चित जाति विकास निगम का 30 करोड़ रुपया राजस्थान सरकार ने विद्युत बोर्ड को दे दिया है। जो पैसा अनुस्चित जाति के लोगों के विकास की योजनाओं पर खर्च होना चाहिए था, वह पैसा उस पर खर्च न करके विद्युत बोर्ड को दे दिया गया है। ऐसी जो कार्यवाही स्टेट-गवर्नमेंट्स करती हैं, उस पर रोक लंगानी चाहिए। अनुस्चित जातियों के विकास के लिए जो पैसा मिलता है उसका सदुपयोग होना चाहिए तभी सही मायनों में उन लोगों का विकास हो सकेगा।

महोदय, हमें तो यह ऐमोप्रिपेशन बिल पास करना ही है लेकिन इसका मतलब यह नहीं है कि पैसा जिस योजना के लिए दिया गया है, वह उस पर खर्च न किया जाए। शैंड्यूल-कास्ट के लोगों को उसका लाम मिलना चाहिए और उस पैसे को दूसरी चीजों पर खर्च नहीं करना चाहिए।

महोदय, इस ऐप्रोप्रिऐशन बिल के अंदर आपने डेयरी फार्म और पश-पालन पर पैसा खर्च करने की बात भी कही है। स्टेट गवर्नमेंटस भी इसके लिए अपने बजट में पैसा ऐलोकेट करती है लेकिन देखने की बात यह है कि वास्तव में आज कितना पैसा डेयरी फार्मों और पश-पालन पर खर्च हो रहा है। एक कागजी कार्यवाही रिपोर्ट आपके पास आती है और कागज पर ही डेयरी फर्म चल रहे हैं और पश-पालन हो रहा है। हरियाणा और यू॰पी॰ के अंदर तो आपको डेयरी फार्म और पश्-पालन देखाने को निलता है लेकिन देश के कई ऐसे राज्य हैं जिनके अंदर डेबरी फार्म और प्रशु-पालन के लिए जो पैसा ऐलोकेट किया जाता है, उसका सद्पयोग नहीं हो रहा है। इसके लिए आप एक इवैल्य्पेशन कमेटी बनाएं जो कमेटी यह देखे कि जो पैसा खर्च किया जा रहा है, जिस योजना के लिए वह मंजर किया गया था. वह उसी पर वास्तविक रूप से खर्च हो रहा है या दूसरी योजनाओं पर खर्च किया जा रहा है।

महोदय, ग्रामीण विकास के लिए भी कुछ पैसा इस ऐप्रोप्रिऐशन बिल में रखा गया है लेकिन देखने में यह आता है कि ग्रामीण विकास की पैसा कुछ राज्य सरकारों ने शहरी विकास में खर्च किया है। पारत गांवों का देश है। मंत्री जी, मैं आपको बताना चाहुंगा कि आज भी ऐसे कई गांव हैं जिनमें रास्ते नहीं हैं, आदमी तो क्या जानवरों के जाने के रास्ते नहीं हैं। कहीं पर पानी की व्यवस्था नहीं है, कहीं पर बिजली नहीं है, कहीं स्कूल नहीं है और ग्रामीण विकास के लिए हम हर साल बजट में बहुत सारा पैसा मंजूर करते हैं। इसलिए प्रामीण विकास का पैसा सही मायनों में गांवों के विकास के लिए खर्च होना चाहिए, गांवों में स्कूल, सड़क, पुल आदि बनाने में खर्च होना चाहिए। गांवों में बिजली की हालत तो बहुत ही दयनीय है।

शैंड्यूल्ड कॉस्ट और शैंड्यूल्ड ट्राइब्स के नाम पर उनके गांवों को विद्युतीकरण के लिए स्वीकृति होती है, लेकिन उसका परिणाम दूसरा होता है। जहां सामान्य जाति के लोग रहते हैं वहां तो बिजली पहुंच जाती है और जहां शैंड्यूल्ड कॉस्ट और शैंड्यूल्ड ट्राईब्स की बिलतां हैं, वहां पर बिजली नहीं पहुंचती। लेकिन आपके कागजों के रिकार्ड में यह दिखा दिया जाता है कि एस॰सी॰, एस॰टी॰ के लोगों को या उनके एरिया को बिजली मिल गई है। ऐसी जो गलत रिपोर्ट आपके पास आती हैं तथा राज्य सरकारों के जो छूंटे आंकड़े आपके पास आती हैं, उनको रोकें और वास्तविक रूप में पैसे का सदुपयोग हो, ऐसा कार्य हो। शैंड्यूल्ड कॉस्ट और शैंड्यूल्ड ट्राईब्स के लोगों के लिए बिजली पहुंचाने का काम हो या उनको सहायता पहुंचाने का काम हो या उनको सहायता पहुंचाने का काम हो या उनके लिए हो।

मैं माननीय मंत्री जी को इस बात की बधाई देना चाहंगा कि आपने राजीव गांघी फाउण्डेशन के लिए लायब्रेरी खोलने की योजना के लिए कुछ अनुदान रखा है। इसके लिए मैं आपका स्वागत करता हं और आपको इस बात की बधाई देना चाहता हं। साथ ही आपने अनदान मांगें - शिक्षा पर खर्च करने की बात कही है। यह बात सही है कि हमारे देश के अंदर प्रत्येक जिले में नबोदय विद्यालय खोले गए हैं। लेकिन मंत्री जी, नवोदय विद्यालयों की स्थिति क्या है? मैं राजस्थान के जिस जिले से आता हूं उस जिले में भी नवोदय विद्यालय खुलने की घोषणा हुए करीब तीन साल हो गए। लेकिन वहां पर न कोई बिल्डिंग है, न वहां कोई पढाई का कार्य किया गया है, न वहां पर अध्यापक हैं, न वहां पर किसी प्रकार का आफ्का कार्यालय है। शिक्षा मंत्री जी से जब सदन के अंदर पूछा जाता है तो वह यह बात कहते हैं कि हमने शिक्षा का कार्य सभी जगह प्रारम्भ कर दिया है। जब शिक्षा पर आप पैसा ले रहे हैं तो आप यह देखें कि कितने नवोदय विद्यालय प्रारम्भ किए हैं, कितनों की बिल्डिंग बनी हैं, कितने अध्यापक हैं या नहीं हैं। इनकी व्यवस्था करें तब सही मायने में शिक्षा पर जो पैसा दिया है, वह वास्तविक रूप में खर्च माना जाए, नहीं तो शिक्षा के नाम पर पैसा लेकर दूसरे कार्यों में खर्च किया जाए यह बहुत गलत बात है कि जिस माध्यम के लिए पैसा

लिया जाए और दूसरे माध्यम पर पैसा **सर्च कर दिया** जाए।

ट्राईबल एरिया के अंदर दूरसंबार की सेवाएं पहुंचाने के लिए और 103 **करोड़ रुपए की व्यवस्था की गई है।** अब तक ट्राईबल एरिया में कितने एरिया को एस॰टी॰डी॰ से जोड़ा गया है? कितने लोगों को इसका लाभ मिला है? यहां तक कि कितनी एस॰सी॰, एस॰टी॰ लोगों के लिए आपने एस॰टी॰डी॰ बुध दिए हैं? पैसा देने से पहले आप यह देखें कि कितने बुध एस॰सी॰, एस॰टी॰ लोगों को उपलब्ध कराए हैं या कितना एरिया बढ़ी करार हुआ है? पैसा तो बजट में पास होता है लेकिन वास्तविक रूप में उस पैसे से शैंडवृल्ड कॉस्ट और शैंडवृल्ड टाईव्स के लोगों को एस॰टी॰डी॰ सुविधा मिली है वा नहीं और कितने गांवों को एस॰टी॰डी॰ से जोडा गना है. यह आए निश्चित रूप से देखें। जब हम ब्रेक्टिकल रूप से आज देखते हैं कि एस॰सी॰, एस॰टी॰ के नाम पर एस॰टी॰डी॰ के लिए बजट में आपसे पैसा ले लेंगे। लेकिन मुझे लगता है कि कहीं भी **रोड्यूस्ड कॉस्ट और रोड्**यूस्ड ट्राईब्स के गांव अब तक एस॰टी॰डी॰ से बहत कम संख्या में ज्यादा से ज्यादा 20 प्रतिकत गांव ही जोडे होंगे। जब बजट उनके लिए लिया जाता है तो क्यों नहीं पूरा काम उस बजट के अनुसार होना चाहिए और लोगों को मिलना चाहिए।

आज देश में बेरोजगारी की समस्या पैदा हुई है, जो पहले से चली आ रही है। क्रमीण प्रदेश के अंदर रोजगार देने की बात थी। लेकिन गवर्नमेंट प्रिष् में जो योजनाएं भारत सरकार के माध्यम से चल रही हैं जिससे गांव के अंदर जो शिक्षित बेरोजगार हैं, उनको उस प्रिया के अंदर रोजगार मिल जाए तो उनकी बेरोजगारी मिट सकती हैं। लेकिन राज्यों की स्विति और दूसरी आप जो योजनाएं जिस उद्देश्य से प्रारम्भ करते हैं उसका उद्देश्य राज्य में जाने के बाद, बदल जाता है।

जो स्थिति 1991 में रोजगार की गांच के अंदर थी वही स्थिति आज है। कोई परिवर्तन नहीं हुआ है। गांच में रोजगार देने की योजनाएं आपने बनाई और उसमें पैसा भी खर्च किया लेकिन बेरोजगारी के कारण, रोजगार निमलने के कारण इस देश के अंदर कई तरह के उप्रदय, आतंक और अपराध हो रहे हैं। गांच के अंदर मां-बाप अपने बच्चे को एम॰ए॰, बी॰ए॰ तो करा लेते हैं लेकिन पढ़ने के बाद, जैसे गांच में एक कहाबत हैं - न घर का न घाट का, वह वैसा ही हो जाता है। जब तक बच्चा उनके अंदर में रहता है पढ़ता नहीं है, खोती का काम

सीख जाता है। जब बच्चा बाहर जाकर पढ लिख लेता है तो वह न घर का रहता है और न कहीं और का यानी न कहीं जाकर अपना धंधा कर सकता है। जब उसको कोई धंधा नहीं मिलता है तो अनेक प्रकार की योजनाएं उसके दिमाग में बनती है। या तो वह कहीं जाकर चोरी करता है या लटमार करता है या कोई गलत काम करता है। जीवनयापेन के लिए उसको पढाया गया है लेकिन उसके लिए उसको नौकरी नहीं मिलती। जब नौकरी नहीं मिलती तो वह अपराध करने की तरफ भागता है। इसलिए मैं मंत्री जी से कहना चाहंगा कि ज्यादा से ज्यादा धन हमें बेरोजगारी मिटाने के ऊपर देना चाहिए। जो भी **पीजना आपने अभी तक दी है इस कार्य के लिए** वे योजनाएं पूरी नहीं हो रही है। उनको पूरा कराया जाए। इसके साथ ही माननीय मंत्री जी को बहत-बहत धन्यवाद देना चाहंगा कि आपने नई आर्थिक नीति रखी है यह बहुत अच्छी है। इस नई आर्थिक नीति के परिणाम हमारे

सामने आने वाले हैं। इसलिए मैं आपको धन्यवाद देते

हुए बिल का समर्थन करता हं। जयहिन्द।

श्री चतरानन मिश्र (बिहार): उपसभाध्यक्ष महोदय. जो विनियोग विधेयक हमारे सामने है इस संबंध में चर्चा पर नई आर्थिक नीति पर ज्यादा हो गई है इसलिए मैं भी उसमें शरीक होना चाहंगा। मैं उन लोगों में से हं जो यह समझते हैं कि यह नई आर्थिक नीति जो आई है इसके पहले देश बहुत तरकों के रास्ते पर था और यहां आकर रूक गया है, ऐसा मेरा ख्याल नहीं है। मैं समझता हुं वह स्टैगनेशन में था, उसे नये रास्ते की जरूरत थी। लेकिन मैं यह समझ रहा हं कि यह नई आर्थिक नीति के नाम पर सरकार कुछ बुनियादी गलती कर रही है जिसका भारी क्परिणाम इस देश में होने वाला है। सबसे ज्यादा यह प्रचार करते हैं कि हमारा एक्सपोर्ट बहुत,बढ़ गया है और हमारा विदेशी मुद्रा का खजाना बहुत भर गया है। मैंने कई बार जिक्र किया है मंत्रियों से कि जबतक ज्यादा उत्पादन नहीं बढ़ेगा तब तक कोई हमारा एक्सपोर्ट बहत बढ़ जायेगा, यह आश्चर्यजनक बात होगी। यह बात नहीं हो सकती। अगर यह टेम्पोरेरी है तो भी यह चलने वाली नहीं है। मैं आपको आज के अखबार टाइम्स आफ इंडिया से एक उद्धरण देता हं जो हमारे कामर्स सेक्रेटरी का है। मैं पढ़कर सुनाता हं।

"The dumping of textiles, consumer electronics and leather goods by countries like India in international markets could be one of the

reasons for Indian exports recording a none-too-encouraging growth of nine per cent during the first quarter of the current financial year, after a 20.5 per cent growth in 1993", the Commerce Secretary, Mr. Tejender Whamma, said.

यानी पिछले साल जब एक्सपोर्ट 20 परसेंट पर हो रहा था तो पिछले कवार्टर में 9 परसेंट पर चला गया। क्या यह सही नहीं है? हमारे वित्त मंत्री जी यहां बैठे हैं। अगर उत्पादन नहीं बढ़ेगा तो एक्सपोर्ट कहां से बढ़ेगा। मंत्र से बढ़ेगा?

. कित मंत्री (श्री मतमोहन सिंह): बढ़ रहा है। श्री जतुरानन मिश्र: उसकी लिमिटेशंस है। जब तक उत्पादन नहीं बढ़ेगा तबतक कुछ नहीं हो सकता।

इसलिए मैं जिस बात की चर्चा कर रहा था, उत्पादन का क्या हाल है? अभी एसोचैम ने एक पेपर तैयार किया है, मैं कम्युनिस्ट पार्टी के पेपर से उद्धरण नहीं कहता हूं, उससे तो मंत्री महोदय को एलर्जी है। ....(व्यवधान) देखिए, यह है एसोचैम की रिपोर्ट, समय कम है इसलिए उसके सिर्फ प्वाइंट्स ही दूंगा।

Agriculture is not picking-up; GDP in 1993-94 was lower than 1992. I am giving the points only. Industry is not picking up; the consumer sector production is stagnating; non-durables lower than earlier; capital goods declined by 3.9 per cent; in fertilizer, there is negative growth. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): Mishraji, are you telling about 1992 figures?

SHRI CHATURANAN MISHRA: No, Sir, Not at all. Your friend Assochem is saying all this. Fertilizer is still stagnating. Then, they have about the high growth in money supply. So far as price rise is concerned, they have given data about coal prices, foodgrains and medicines; I mean how these prices are going up. The Commercial Banks credits to the Government increased by 34.7 per cent. As a result, the total fiscal deficit is approaching Rs. 75,000 crores.

एक माननीय सदस्यः कहां से लाए हैं?

श्री **चतुरानन विश्वः यही पेपर है,** आप कहिए तो हम फिर कोट करके आपको बताएं।

उप संभाध्यक्ष (श्री सतीश अप्रवाल): नहीं उसकी कोई आवश्यकता नहीं है।

श्री चतुरानन मिश्रः अगर आप कहें तो यह एनालिसिस्ट हम आपको दिखला सकते हैं।

श्री वी॰ नारायणसामीः यह सी॰पी॰आई॰का है कि सी॰पी॰एम॰ का।

श्री चतुरानन मिश्र आपके मित्र एसोचैम का है।

They are your best friends (Interruptions)

सरकार के लोग चर्चा करते हैं इनवैस्टमैंट की तो उसका भी सुना दें। यह भी एसोचैंम के पेपर से है।

A worrisome feature of the economic growth in certain areas, including 1993-94, has been the slugglish investment in the economy; reduced investment outlays by public sector and in green field projects, have been a major factor.

यह आपको अभी का, इस साल का, तुरंत का हम . आपको बता रहे हैं। इनका यह कहना है कि an issue which merits attention is the phenomen on of significant increase in capital raised by Indian companies from the Indian capital market and through Euro issues, not being matched by commensurate capital investment by the corporate sector (Interruptions) हो यह रहा है कि रुपया जो आ रहा है. उप सभाध्यक्ष महोदय वह तो हमारी स्टॉक मार्किट के जरिए आ रहा है, वह यहीं की कम्पनी के शेयर खरीद करके आ रहा है, नये स्टॉक इनवैस्टमेंट हो नहीं रहे हैं। समय नहीं है इसलिए इसकी ज्यादा चर्चा नहीं कर सकुंगा लेकिन मैं बताना चाहंगा कि इस तरह की बात है। उस सभाध्यक्ष जी, यहीं तो बात है कि ज्ञानी हो कर.....(व्यवधान)

Mr. Jagesh Desai, I am telling you. You have spoken and I am speaking. But, the govt. must speak (*Interruptions*) Finance Minister knows that. Don't say that he does not know that. It is not the Communist Party report. But, I am telling you.

ज्ञानी होकर अगर गड़बड़ वाली बात बोलें तो यह तो और भयंकर बात है। अगर अज्ञानी रहते हमारे फाइनेंस मिनिस्टर महोदय, यह बात कहते तब तो हम इतनी चित्ता नहीं करते जितनी हम इस बात से कर रहे हैं। उस सभाध्यक्ष महोदय, अभी तीन बातें प्रकाश में आयी हैं। वह भी तीनों, नारायणसामी जो ये कम्यूनिस्ट पार्टी के पेपर नहीं हैं। यह है, एक ह्यूमन डैवलैपमेंट रिपोर्ट, लेटेस्ट रिपोर्ट, उसमें कहते हैं कि इंडिया की पीज़ीशन, ह्यूमैन डैवलपमेंट का जो हिसाब है, वह परकैपटा इनकम से नहीं है, उसमें वह लगा देते हैं लांगीविटी कितना है, पढ़ना-लिखना है, स्टैंडर्ड आफ लीविंग पोज़ीशन क्या है। इंडिया की पोज़ीशन 173 कंट्रीज़ में 135वां स्थान है। संविध्ये, हम विश्व में कहां है?

भारत का 135वां स्थान है। वह आप सोबिये। लेटेस्ट मैं आपको दे रहा हूं। आप सुन लीजिये। दूसरी रिपोर्ट है वर्ल्ड डेवल्प्पमेंट रिपोर्ट, 1994 की, इसमें है कि:

"India's per capita national product based on purchasing power parity has been behind Bangladesh."

अब हम लोग बंगलादेश से भी पीछे हैं। इसके मुताबिक इंडिया को है वह पुओरस्ट कन्द्री में आ गया है। इंडिया का पर-कैपिटा जो पी॰पी॰पी॰ है वह 1210 डालर है अब कि बंगला देश का है 1230 डालर, श्रीलंका का है 2810 डालर, पाकिस्तान का है 2130 डालर। यही हमारा विकास है। क्लर्ड बैंक की रिपोर्ट ले लीजिये। अभी आप जानते हैं कि रिजर्ट बैंक की रिपोर्ट ले लीजिये। अभी आप जानते हैं कि रिजर्ट बैंक ने सरकार को ज्यादा कर्ज देना बंद कर दिवा है। आपने निर्णय लिया है कि सरकार को यदि जकरत होगी तो कमर्शियल बैंक से लोन लेंगे। रिजर्ट बैंक से लोन बंद होने के बाद वर्ल्ड बैंक की रिपोर्ट में है कि:

"The loan is so high that 50% of the Central revenue goes to pay it. With a reduction in the Central Government borrowing from RBI it can go to a dangerous position.

यह हमने वर्ल्ड बैंक की रिपोर्ट से आपको कहा। जिस बात की मैं आपसे क्वां कर रहा था, आपने सुना ही होगा कि इस देश में हम लोगों ने, वाम-पंथियों ने आंदोलन शुरू किया है, जेल भग्ने और इसमें करीब दो-तीन लाख लोग अभी तक जेल जा चुके हैं या सजा भी पा चुके हैं। ऐसा हम क्यों करते हैं? ऐसा जब हम लोग कह रहे हैं तो इसका यह मतलब नहीं है कि भारत गुलाम हो गया। ऐसा कोई नहीं कह रहा है। लोग यह

कह रहे हैं कि वर्ल्ड में एक डीफैक्टो वर्ल्ड गवर्नमेंट "इमर्ज हो रही है और वह है वर्ल्ड बैंक की. आई॰एम॰एफ॰ की. गैट की और जी-7 की। यह मैं नहीं कह रहा हं। यह फाइनेंसियल टाइम्स लंदन कह रहा है कि ऐसी बात हो रही है। ये सब तय कर लेते हैं कि कितना आपका बजट हेफिसिट होगा. कौन कौन टैक्स घटाने पड़ेगें. इम्पोर्ट डयटी कितनी होगी. इरीगेशन के क्या दाम होंगे. बिजली के क्या दाम होंगे. यह सब ये बताते है। मैं यह नहीं कहता कि हर खबत वे गलत ही बताते है। लेकिन फिर हम लोग किस बात के लिये हैं, यह पार्लियामेंट किस बात के लिये हैं.

The Appropriation

यह हमारा कहना है। यह हमारा ही कहना नहीं है. यह जो रुपया आया है, शेयर माकेंट में यह एक वर्ल्ड ट्रेंड है। वाल स्ट्रीट जर्नल को मैं कोट कर रहा हं:

> "With free currency, after the demolition of Brettonwood system, as you know, 90% of international currency transaction is for speculation whereas earlier it was for longterm investment. That is why the growth rate now is lower."

यह वर्ल्ड वाइड है। कहते हैं कि इसका 90 परसेंट स्पेक्लेशन के लिए है। भारत में भी यही हो रहा है। विदेशी धन स्टाक मार्किट में आ रहा है, कल कारखाने बनाने के लिए नहीं है।

एक दूसरी बात जिसकी मैं चर्चा करना चाहुंगा वह यह है कि न्य एकानामिक पालिसी आने के बाद भ्रष्टाचार के नये नये एवेन्युज खल गये हैं, बड़े पैमाने पर, मंत्री महोदय पर आक्षेप नहीं आया है। लेकिन मैं बता दूं कि वह आपको एकानामिक पालिसी के सपोर्टर भी हैं प्रेयशंकर झा, उन्होंने 20 अगस्त, 1994 के हिन्द में एक लेख लिखा है। उसका उद्धरण मैं पढ़कर सना देना चाहता हुं:

> "India has gained an unenviable reputation abroad as a country that combines a high level of corruption with an inability to deliver what it promises."

कितना करप्शन है, कितने कितने चार्ज हो रहे हैं। यह ते आप सभी जानते हैं सेक्योरिटी स्कैम के बारे में। उस के कारण हम इतने दिन सदन से बाहर बैठे रहे ताकि आपकी सरकार भ्रष्टाचार को गंभीरतापूर्वक ले। यहां शुगर में क्या हुओं, आप सभी जानते हैं, पहली सरकार में क्या हुआ, रेलवे मंत्रालय में क्या हुआ, आयल वाले में क्या हुआ। आज जीरो आवर में आपने देखा कि किस तरह से प्रवन आयल को बी॰डी॰ओ॰ कानंको दिया गया।

चारो तरफ से लुट मच गई है इस न्यू इकोनोभिक पालिसी के अन्तर्गत। देश की सम्पत्ति को बरी तरह से बेचा जा रहा है। सब से ज्यादा चिन्ता की बात बड़ी है। एक सब से बड़ी मुसीबत की चीज़ हो गई है। गांधी जी ने मेहनत कर के देश में एक स्वदेशी की भावना जगाई थी। उसने बहुत काम किया था आजादी के आन्दोलन में। हम तो छोटे थे, हमने आखारी लड़ाई में हिस्सा लिया था। सन 1942 के आन्दोलन के पहले मैं नहीं था लेकिन उसके पहले भी दकानों में पिकेटिंग होती थी और पलिस वाले छडी ले कर मारते थे। बच्चे भाग जाया करते थे। उसमें आइडिया मही या कि खदेशी की भावना को जगावा जाए जिस चीज़ को हमारे वित्त मंत्री जी से मैं कहंगा कि उन्होंने डिस्टाय कर दिया। सब से कड़ा पाप इन लोगों ने यही किया है कि स्वदेशी की भावना को देश में खत्म कर दिया है। सारे देश में चर्चा चली है विदेशी चीजें खरीदने और पहनने की। विदेशी सामान स्मगलिंग कर के, राष्ट्रद्रोह कर के हमारे लोग लेने को तैयार है, अगर किसी को सबूत की जरूरत तो चिलये हमारे साथ, किसी भी बाईर पर चलिये, हम आपको बताएंगे। कैसे रूकेगी, यह अलग बात है। लेकिन यहां खदेशी की भावना को जो डिस्टाय कर दिया है, हम नहीं जानते हैं कि इसका परिकास क्या होगा? ऐसा जापान में नहीं होता है. ऐसा कोरिया में नहीं होता है। आप जिस ढंग से देश का विकास कर रहे हैं, ऐसा कोरिया में नहीं हुआ है। ऐसा लेटिन अमरीका में हुआ है जहां पर लोग दर्दशायस्त हैं. वहां की इकोनोमी चौपट हो गई है। यह मेरा मेग्ब्रीन नहीं है। यह "टाइम्स" है जिसे पढ़ कर मैं आपको सुनाता हूं कि वह लोग कर्ज देते हैं तो क्या करते हैं। आप ब्राज़ील का सनिये।

> "For the past four years Brazil for example has paid to the World Bank 5.3 billion more than it has received."

जितना उसको मिला उससे 5.3 बिलियन डालर्ज उसने चार साल के अन्दर ज्यादा पेमेंट किया। मैं चाहुंगा मंत्री महोदय, इनके पास हो सारा हिसाब है, अगर देश को बता देते कि आप जिनता रूपया ले रहें हैं. वह इस शताब्दी का अंत आते आते आप ज्यादा रूपया लेंगे या आप ज्यादा रुपया उनको पेमेंट करेंगे। यह आंकड़ा आसान है, उपलब्ध किया जा सकता है। (समय की धंटी) में दो तीन मिनट आपके और लेता हूं। एक बात जिसको हम कहना चाहेंगे, वह है कि न्यु इकोनोमिक पालिसी के मातहत कुछ स्टेट्स की हालत।

The Appropriation

SHRI G. SWAMINATHAN (Tamil Nada): Sir, the hon. Member was so critical that the Finance Minister has gone out of the House.

SHRI CHATURANAN MISHRA: Sir, I cannot ask him to come back because from time to time I also say, let him go.

श्री इंस दत्त यादव (उत्तर प्रदेश): एक मंत्री जी हैं न और दो सदस्य सत्ता पक्ष के हैं, यह दिलचस्पी है इन लोगों की (व्यवधान)

श्री ञतुरानन मिश्रः इससे ज्यादा लोगों की क्या जरूरत है। यह लोग बहुत मूल्यवान व्यक्ति है (व्यवधान)

THE VICE-CHAIRMAN (SHRI SATISH AGRAWAL): Ministers come and go, but the House goes on.

श्री चंतुरानन मिश्रः इसलिए इसको रेज नहीं करना है। मैं जिस बात की चर्चा कर रहा था कि इस न्य इकोनोपिक पालिसी में स्टेट फाइनेंसेज, कुछ स्टेट्स को छोड कर डिस्टाय हो गये है। मैं बिहार की चर्चा करता है। बिहार की हालत तो पहले से ही ऐसी है और अब तो केन्द्र को प्लान ही नहीं बनेगी, प्लानिंग खत्म हो जाएगी। अब बिहार में उद्योग नहीं खलेंगे। वह बैकवर्ड एरिया है, इनफ्रास्ट्रक्कर भी कमजोर है। वहां कोई कारखाना लगाने नहीं जाएगा। वहां कोई शैयर मार्केट वाला रूपया नहीं लगाएगा। प्राइवेट सेक्टर वाले नहीं लगाएगें। इससे अनईवननेस् और ज्यादा हो जाएगी। असमानता तेजी से बढ़ती जाएगी। मैंने लोकेट किया है बिहार, उड़ीसा, आन्ध्र प्रदेश का रायलसीमा, यहाँ से ले कर पूर्वी यु॰पी॰ वाला एरिया, हम आपको कह देना चाहते हैं कि 21वीं शताब्दी के पहले दशक में यहां भयंकर बगावत होगी, खनखराबा होगा और आप नहीं बचा पायेंगे।

यह काश्मीर नहीं है छोटा-सा इलाका, नागालैंड नहीं है कि आमीं भेज दीजिए कंट्रोल हो जाएगा। यह हिन्दी बेल्ट का इलाका है जब उठेगा तो उसको कोई नहीं बचा सकता है। इसकी चर्चा डा॰ जगन्नाथ मिश्र जी ने भी थोड़ी की थी। इसको मैंने पहले भी कहा था और मैं चाहता था कि इसको आपको बता दूं। इन्होंने ऐसी हालात में पहुंचा दिया है कि बिहार और उड़ीसा जैसी स्टेट्स अपने कर्मचारियों को तनखनाह तक नहीं दे पाती है। वहां संविधान के मातहत वह स्टेज आ गयी है कि फाइनेंसियल इमरजेंसी लागू करने की पोजीशन उत्पन्न हो गयी है। इतनी सीरियस हो गयी है। इसलिए न्यू इक्रामिक पालिसी की एक देन यह है।

दूसरा एक प्लाइंट है और यही कहकर मैं समाप्त करता हं, आपने घंटी बजा दी है, कि राजकीय क्षेत्र को खास उद्देश्य से बनाया गया था। मैं कोई रिलीजियसली राजकीय क्षेत्र के पक्ष में हं ऐसी बात नहीं है, यह आपको बता दूं। अगर राजकीय क्षेत्र के लोग कंपटीशन में नहीं रहते हैं, अगर वे पब्लिक की सेवा नहीं करते हैं तो गलती करते हैं। तब वे नहीं ठहर सकते हैं। यह मैं आपसे कहना चाहता हूं कि राजकीय क्षेत्र के बारे में गवर्नमेंट ने जो एटीटयड ले लिया है वह एंटी परिवक सेक्टर है। मैं उदाहरण दे सकता हं। मैं उदाहरण देता हं हैवी इंजीनियरिंग कारपोरेशन ग्रंची का। उसने कहा कि दो सौ करोड रुपया चाहिए माडरनाइजेशन करेंगे। जर्मनी की एक फर्म तैयार हो गयी कि दो सौ करोड़ रूपया देंगे। गुवर्नमेंट आफ इंडिया को गारेंटर बनना था। गुवर्नमेंट आफ इंडिया ने रिफयुज किया कि वह गारेंटर नहीं बर्नेगे। आप आप बता दीजिए? रुपया भी दूसरा देता है? और वही गवर्नमेंट, जब एक मल्टी नेशनल आता है पावर में इमरान कम्पनी तो उसको स्टेट भी गारंटी देता है उसको सेंटर भी गारंटी देता है और शर्तनामा क्या होता है। ये लोग कहते हैं हम आपकी आजादी पर आंच नहीं आने देंगे। मैं चाहता था कि वह जो एप्रीमेंट हुआ है उसको इस सदन के सामने रखा जाए। यह सदन तो किसी एक आदमी का नहीं है। हंम लोगों की यह प्रतिष्ठा है। हमारी सुचना के मुताबिक उसमें एक क्लाज है कि अगर इमरान से कोई विवाद होगा तो भारत का कोर्ट उस पर फैसला नहीं देगा। विदेश में यह मुकदमा चलाया जाएगा और विदेश का ही कोर्ट फैसला देगा। तो बताइये हमारी सावरेनिटी का क्या रहा, इमारी स्वतंत्रता कहां रहेगी? इस बात को आप बता दीजिए। इसीलिए मैंने कहा कि जो दिशा सरकार ने तय की है उस दिशा से महंगाई फैलेगी, बेरोजगारी फैलेगी और औद्योगिक हरास की हमने आपसे चर्चा को कि किस तरह से औद्योगिक हरास हो रहा है। उद्योग बढ़ नहीं रहा है। पिछले तीन साल में वहीं के वहीं है। हम लोग 80 के पहले जिस रेट आफ ग्रोथ में बढते थे उसका आधा भी आज हमारा उद्योग नहीं बढ रहा है। कुछ कुछ जगह तो माइनस में चला गया है। इस तरह की हालत है।

एक प्वाइंट को ये लोग अक्सर कहते हैं कि अभी

देखिए दाम घट रहे हैं। क्या यह सच्ची बात है कि दाम घट रहे हैं? हम आपसे पूछना चाहते हैं। दाम जिस गति से बढ़ रहे थे उसमें इन्होंने अभी हिसाब लगाकर बताया कि प्याइट दो घटा है बानी बढ़ने में घटा, प्राइस में नहीं घटा, दाम तो बढ़ रहे हैं।

The Appropriation

**श्री जगेश देसाई: बढ**ने की रफ़तार कम हुई है। श्री चतुरानन मिश्र: बढने की रफ़तार, वह भी सिर्फ प्वाइंट 2. जबकि लोग इतना ज्यादा मंहगाई से कराह रहे है। यह तो समझिए कि लोग बहुत ज्यादा सीधे-सादे हैं, बगावत नहीं हो रही हैं। महीं तो इस देश की सरकार ऐसी स्थिति पैदा कर रही है कि अनद्वंपलायमेंट बढेगा. विदेशी पूंजी बढेगी, भारतीय ब्रांड नेम चौपट हो जाएगा और जैसा मैंने कहा कि खदेशी नाम की कोई चीज नहीं रहेगी, विदेशी आकर कहेंगे कि उनके मकदमें का फैसला विदेशों में होगा। सरकार विदेशी कम्पनी को सावरेन गांरटी देगी और देश के लोगों को पूछेगी नहीं, पब्लिक सेक्टर को कोई पुळेगा नहीं। यह स्थिति पैदा होगी। इसलिए मैं तो इनको एक भी पैसा देने के पक्ष में नहीं हं कि एक भी पैसा इनको दिया जाए क्योंकि दिया गया तो वे बैंक स्कैम करेंगे, चीनी घोटाला करेंगे। आपके पहले भी ये घोटाले कर चुके हैं। संचार में देखिए यह है कि चारों तरफ भ्रष्टाचार फैला हुआ है। फिर क्यों इनको रूपया देंगे? आपको रूपया देना तो कंए में, समद्र में जाकर फेंक देने से भी खराब है। लेकिन इनको मत दीजिए क्योंकि ये रूपया लेकर अनाचार करेंगे. व्यभिचार करेंगे और देश को सिखाएंगे कि मर्द-मर्द से कैसे शादी करता है, औरत-औरत से कैसे शादी करती है। यही टी॰वी॰ पर दिखाएंगें। यही दिखाना बाकी था। पता नहीं प्रधान मंत्री तो हमसे उम्र में ज्यादा हैं, अभी उनकी रूचि उधर क्यों चली गयी यह हमको समझ में नहीं आ रहा है। यही कहकर मैं समाप्त करता हं। धन्यवाद ।

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Mr. Virumbi, you please finish within 10 minutes.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Vice-Chairman Sir, thank you very much for giving me an opportunity to speak on this Appropriation Bill as brought before us seeks to appropriate the amount already spent during the financial years 1990-91, 1991-92, both years together, to the tune of Rs. 731 crores and Rs. 343 crores in

the current finaricial year. Sir, about the first two Bills, the Appropriation Bills No. 3 and No. 4, it is a fait accompli; the money has alrady been spent. Sir, in these, my objection is not to the amount that is involved but the policy involved in this expenditure. For example, in this Bill, for Commerce Appropriation Department in 1991 Budget, the original provision was Rs. 280 crores. The Supplementary provision was Rs. 789.38 crores. The total provision is Rs. 1,069 crores but the actual expenditure is to the tune of Rs. 1,655.91 crores, resulting in Rs. 586.91 crores of excess expenditure. What I want to say is that the original provision was made for Rs. 280 crores, the technical assistance for the erstwhile USSR but, if you go through the previous year, not 1990-91, but 1989-90, the same more than Rs. 500 crores of excess expenditure has occurred. Therefore, the bureaucrats, the executive could have thought over it as to how much they could have allotted in the Budget itself. You are showing only Rs. 280 crores but you are spending Rs. 1656 crores. There is no relationship between the actual expenditure and the amount you have shown in the Budget.

Another example I can cite is regarding the Telecom services. The original demand was for Rs. 2329.90 crores. The supplementary demand was to the tune of Rs. 47 crores. The supplementary demand for Rs. 47 crores was actually approved by this august House at the fagend of the financial year. After having got it approved at the fag-end of the financial year, subsequantly, now the further expenditure in the Telecom sector along—what they have shown in the Appropriation Bill—is to the tune of Rs. 103.17 crores. Sir, the same thing is repeated in the next Budget also i.e. in 1991-92 Budget. For Telecom, the original demand was for Rs. 2635.99 2636 crores. crores or Rs. supplementary demand is for Rs. 222 crores. After having got approved Rs. 222 crores at the fag-end of the year, further excess expenditure is Rs. 65

The Appropriation

crores-why couldn't you include this in the supplementary Budget itself when you were introducing the supplementary budget at the fag-end of the financial year? In the supplementary budget, you are showin an excess expenditure of Rs. 47 crores. But, you have spent more than Rs. 103 crores. It clearly shows that there is some lacuna in calculating the data in the Telecom Department. The high officials responsible for this should be put before the proper forum and you should just tell them that this is not the way that they have to spend the money. For example, Sir, in the Public Accounts Committee, they have given the reason for this excess expenditure. This excess expenditure has occurred on one of the plan schemes mainly local telephone system due to more receipt of cables and subscriber equipment; under non-Plan under stores suspense account mainly under general stores due to less issues to capital and partly under factory stores due to more receipt from manufacturers. This is Public Accounts Committee Report No. 60. In the Public Accounts Committee Report No. 74, the same thing was repeated. This excess has occurred on one of Plan scheme mainly local telephone system due to more receipt of cables and subscriber equipment. The same thing, the same words were repeated in the Public Accounts Committee Report No. 74. This excess occurred on one of the Plan schemes mainly "local telephone system due to more receipt of cables and subscriber equipment." That means the reasons also were prepared by class III employees, not by the people who are responsible for this. This is what I feel. Therefore, I am objecting to this not because of the amount involved but the way the amount is being spent in this manner. I object to the policy that you are pursuing.

Sir, then regarding the current financial year, out of 343 crores of rupees, I appreciate that you have allotted 250 crores of rupees for fertiliser. In this respect I want to say about Tamil Nadu.

We require 9.73 lakh tons of urea. But, last year we have used only 7.84 lakh tons because the price is enhanced due to the wrong policies pursued by the Government. But at least now the immediate requirement of urea of 60,000 tons more we want. Out of 2.75 lakh tons you have allotted only 2.15 lakh tons. Therefore 60,000 tons of more urea is required. Per-hectare urea consumption of the State is reduced from 120.28 kgs in 1991-92 to 114.57 kg now. Thereby, 5.7 kg has been reduced because of enhancement of the price of fertiliser due to the wrong policies of the Government. Another thing is that you have allotted Rs. 10 crores for the Steel Authority of India implementation for οf the Voluntary Retirement Scheme from the National Renewal Fund. Another grant for Voluntary Retirement Scheme to Export Promotion agencies is Rs. 15 crores. For the Voluntary Retirement Scheme you have allotted for both Rs. 25 crores more. You are sending employees out of factories as well as from the Government offices. This is the wrong policy pursued by the Government. This is an anti-labour policy due to your liberalisation policy. This is my charge, Sir. Then, regarding the price-rise, I want to tell vou one thing. I do not want to go in depth because the time is short. The Treasury Benches say that the economy is stabilised; they are having more than 17 billions dollars with them. How has this 17 billion accrued? They have to tell us. For example, I tell you Sir, some six months before, our rupee was going to appreciate the international market. At that time our RBI intervened and purchase dollars to the tune of 8 billion dollars. While we are purchasing dollars, we are releasing the money into the market. Actually, the Government wanted to curb money supply further. They decided on some changes in the Cash Reserve Ratio. Three instalments together they are able to enhance only 1% Cash Reserve Ratio. It is not going to off set the amount that has been released in the market. Therefore, even

billion dollars have been sold. substracting 1.5 billion dollars from 8 billion, you have purchased 6.5 billion and kept them intact. We have to keep the rupee intact. The money you have injected into the market has yielded inflation. Therefore, the main cause of the inflation is the wrong policy pursued by the Reserve Bank of India. It clearly show two things. One is that you wanted to promote exports. To promote exports at the cost of the lives of 95 crores of people, you have bought dollar. If it is not the reason, then what is the reason? Whether; you have done it willingly or reluctantly you have been forced by the World Bank and the IMF to buy dollars and to keep the dollar intact. Therefore, unfortunately, you have succumbed to the pressures by the IMF and the World Bank. If you have resorted to the first, then, you are not worried about the people. If you have resorted to the second, then you have done as the World Bank and the IMF dictated. This is not a healthy sign for this country. Therefore, I submit, Sir, that the fiscal policy pursued by the Government is a total failure. What I feel is that we have to wage another war, the third independence war. The first independence war was against the British people. The second was against emergency. The third war we have to wage against this liberalisation policy. That is what I feel. I will talk only for two more minutes. Sir, regarding 343 crores of rupees supplementary budget. I would like to say something.

## 3.00 P.M.

Then, they said about the grant to the Rajiv Gandhi Foundation for village library project and other things also which is Rs. 1.5 crores. There is no objection about allotting this amount. Then there is this grant to the Rajiv Gandhi Foundation for a project to rehabilitate and assist the child victims of terrorism. I am also not objecting to this. This should be allotted. But what I am saying is that this amount of Rs. 1.5

crores is not at all enough. If you take Indira Gandhi when assassinated in 1984, there was a terror unleashed in Delhi and nearly 4,000 sikhs were murdered. Some people responsible for it escaped and some people were allowed to escape. And I do not want to go into that aspect. But what I am saying is that the off-springs of those people who were murdered in this carnage should be protected by this Government. They are morally bound to protect these children. For that, there is no provision in this. Therefore, I am not supporting totally this grant.

Sir, the policy pursued by this Government is totally incorrect. You have to change your policy or you will be chaged by the people of this country. With these words, Sir, I conclude.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL); Now, Mr. Austin. Please take care of the time. You hav got five minutes. So, finish up as early as possible.

SHRI S. AUSTIN (Tamil Nadu): Mr. Vice-Chairman, Sir, I rise to speak on the Appropriation Bills on behalf of my party, AIADMK.

Sir, every year, the ritual of presenting the Budget is gone through, and lots of promises are made to the people. But, in actuality, people's sufferings remain unmitigated in spite of many schemes said to have been launched. Every year, the revenue increases, and so also the Budget allocation. Yet, the common man continues to suffer. The poor people live in misery. One fails to understand the new economic policy has done to alleviate poverty.

Sir, though the Centre is responsible for the price rise and other economic situations prevailing in the country, the State Governments have to bear the brunt since they have to face the people directly. Though the Centre has failed to rollback the prices, it could at least check the price rise. Even that is not done, and the prices of even essential commodities are soaring high every day. Despite so

much concern expressed by the Centre in revamping the Public Distribution System, the fact remains that the Central allocation for PDS is inadequate, and the States are unable to meet their requirements.

Sir. our hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi has appealed to the Centre time and again to increase the allocation of rice, sugar and kerosene for PDS. But, always there is a gap between what is demanded and what is given. Our hon. Chief Minister, realising the hardship faced by the tribals and those living in hilly regions, devised a scheme to provide them more rice, sugar and kerosene through the PDS. Our Chief Minister has also instructed the district officials to see that ration cards are given to all the needy persons on priority and also to see that they get all the items every month. To keep the prices affordable by people, our hon. Chief Minister has subsidised it and people are happy that they get enough essential commodities at a low price.

But, Sir, I only want the Centre to understand the financial hardship the State Government has to face to lessen the hardships of the people. I take this opportunity to appeal to the Government to increase the allocation of essential commodities for PDS to Tamil Nadu immediately. The Centre should also bear the cost of subsidy in PDS since the State has to bear the burden for the failure of the Centre to check the price rise.

Sir, while the Centre launches various schemes at the cost of several crores, it is a pity that it does not come to the rescue of a State Government when it launches welfare schemes. In Tamil Nadu, a number of schemes have been launched by our hon. Chief Minister for the upliftment of the poor, the Scheduled Castes, the Scheduled Tribes and women. Fire-proof houses are provided free of cost to Scheduled Castes, Scheduled Tribes and the poor. Others are also given soft loans for constructing houses. Free text-books are given to the children

of those below the poverty line, Scheduled Castes, Scheduled Tribes and backward classes. Grants are given for the marriage of women of poor families. The popular Nutritious Noon-Meal Scheme. has been revamped and expanded to provide the poor children at least one nutritious meal a day.

I am only trying to say that, but for these schemes, the life of the poor would have been miserable. Therefore, it is the duty of the Centre to provide funds to the State Governments for executing these schemes. I appeal to the hon. Finance Minister to ponder over this matter and take steps to provide funds for such welfare schemes.

Sir, Centrally-funded projects have not been set up in Tamil Nadu like in some privileged regions. This is a major cause of lopsided development, leading to frustration, particularly among the youth. Even some of the existing projects in Tamil Nadu are either closed down or shifted to some other State. For example. Officers' prestigious Training Academy of the Indian Army established in Madras after the 1962 China war, is all set to be shifted from there. No one functioning very well, training several hundred officers every year. St. Thomas Mount in Madras, where the Academy is situated, is best for such training. Even the climate is congenial, the atmosphere is calm. East Coast road are some of the projects pending with the Centre. Since these projects aim at improving the economy of the State, I urge upon the Centre to clear all the pending projects without wasting further time.

I feel it my bounden duty to make a mention of the police modernization scheme launched by our hon. Chief Minister with the unity and integrity of the country foremost in mind. Our hon. Chief Minister has ordered for a thorough modernization of the Tamil Nadu police to put down terrorism and to prevent the entry of terrorists into Tamil Nadu. In just one year our hon. Chief Minister has succeeded in putting in end

to terrorism in the State. That is why our hon. Chief Minister has sought Central assistance to the tune of Rs. 85 crores for madernizing the police force. But the Centre has given a meagre amount, which is not sufficient even to modernize the police in one district. Therefore, I appeal to the Centre to provide Central assistance immediately as sought by the Tamil Nadu Government, enabling it to carry on the modernization without any hindrance in the larger interest of the nation.

I am hopeful that the hon. Finance Minister will prevail upon the Government to accept these suggestions put forth by me.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Shri Digvijay Singh—absent. Shri Ram Gopal Yadav—absent.

Hon. Members already aware that three hours' time was fixed by the BAC, but we are practically crossing four-and-a-half hours. I have been very liberal in giving time to hon. Members because this is an important economic issue.

Now, Mr. Vayalar Ravi, though your name is not here, as a special case, because you have been my good friend in the past, I am giving you time, but, please take care of the time yourself and do not force me to ring the bell.

SHRI VAYALAR RAVI (Kerala): Thank you, Mr. Vice-Chairman. You were also a Minister of Finance. So, you will also be interested in hearing what I speak.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Yes, yes, sure.

SHRI VAYALAR RAVI: Sir, I support this demand. Naturally, it is inevitable and necessary on the part of the Government to come to the Parliament occasionally with supplementary demands because the situation may compel them to spend more and to get the sanction of

Parliament later on. Naturally, this gives an opportunity to the Members to express, their views on certain issues. Many Members have commented upon the economic policy. The economic policy has been debated. There were arguments on it. It touches all walks of life, of course, some of my friends sitting on the other side resorted to agitations also. I do not want to get into that.

[22 AUGUST 1994]

But, certain realities are there. As soon as India got freedom and became a republic, everyone knows, Pt. Jawaharlal Nehru adopted a policy of a middle path. Naturally, he had to frame policies in accordance with that thinking. We marched ahead to an extent. But, the basic question that arises before the Opposition today is this. At any point of time, did they extend any support to Jawaharlal Nehru? Did they extend any support to Mrs. Indira Gandhi? Look at the political history of this country. You can see bandhs being organised and strikes being organised. I am not criticising about that point. My only contention is that today they say that Jawaharlal Nehru was right and that Mrs. Gandhi was right. This is after their demise. But, during the tenure of their Prime Ministership, they did not do so. You can see that Pt. Jawaharlal Nehru laid the basic foundation for the economic growth and economic progress of this country. Thereafter, when Janata Party came to power, you Mr. Chairman were also a Minister, they resorted to a rolling plan. People like me opposed the rolling plan in the House because the whole economic reform was derailed. Although we criticised it, you had a concept. I appreciate you had an economic concept. I criticise it only from my party's point of view and my conviction. The people who advocate today for Jawaharlal Nehru and Mrs. Gandhi, were all along opposing them when they were Prime Ministers.

Mrs. Gandhi, I believe, was the nation's strongest nationalist economic leader who guided and led this country to

the most spirited economic growth. Look at the whole history today. You can analyse the whole economic development. When the FERA was passed, I was a party to it. Mr. Murthy and all of us were in the Lok Sabha at that time. All of us were a party to passing the FERA. We were a party to the implementation of the MRTP Act. Today the picture has changed.

Some people like me have their own reservation about change in economic policy. I have my own reservations on certain issues. I am one who feels sorry for the collapse of the Soviet Union. I am one who feels that the Soviet Union should not have collapsed. That system should have remained for the betterment of the developing nations. Unfortunately, it has collapsed. After its collapse, the Americans have become the policemen in this world. India and other developing nations are living in perpetual tension. In this situation, what we have to do is to adjust ourselves as well as to go along with the global economy to an extent.

In that process the critirism may be there, but the ultimate goal is the uplift of the poor. If anything goes against the poor, we can speak out with one voice.

Sir, one good thing that has happened is that the rate of inflation has come down to single digit. It is a good thing. Smuggling was also one of the major sources of blackmoney. After the adoption of certain policy this has also been contained to a large extent. Even smuggling in gold has been contained. When you criticise the economic policy, you sould be realistic. I agree that our economic policy should take into account the problem of unemployment. Import of technology must be lead to unemployment. Unfortunately. the modern technology concept is reducing the employment opportunities. Without taking into account the availability of the Indian manpower and its employment no planning can be successful and no economic growth can he Moreover, the economic growth and development can not reach the poor without more and more employment. These are the basic concepts.

Now, I come to the allocation of Rs. 10 crores as additional expenditure allotted to the Ministry of Textiles. I want to know for what purpose this increase has been allotted. I understand the textiles can provide a big boost to our exports. After the GATT, if they can fulfil the promise made and if the quota system is eliminited, I hope the economy will get a big boost. But I see that the Americans are showing certain problems. But, I feel those problems can be sorted out. Yet the question remains for what these additional Rs. 10 crores have been spent.

In Kerala, the handloom weavers are being given subsidies, but, unfortunately, the system is that the State Government pays first, then the Centre reimburses it. If the Government of India decides to reimburse, you subsidise in the real sense. At present the State Government has to pay first to the societies and then the Government of India would subsidise on the basis of the reports of the State Government. At present the arrears of these reimbursements come to about Rs. 10 crores. They have not yet been paid. request Therefore, 1 would Government of India to consider giving direct subsidies instead of reimbursing the amount.

Since the time is limited, I would touch two more points. only Chandigarh, you have spent about Rs. 6.8 million. It is a very sensitive and political issue. You know Punjab has come back to normalcy now. The people of Punjab are great warriors. We are proud of them. Those people have now come back into the national mainstream and into the national social and political life. They themselves now feel that terrorism would not pay dividends. So, the democratic process of elections even at the Panchayat level has taken place and 72 per cent of the people of Punjab

have exercised their franchise. This is one of the main development of the country. The contribution of the farmers of Punjab is the greatest Unfortunately, it was because of the misguided propaganda or misguided thinking that they strayed away for some time. They have now come back to the mainstream. It is for us to consolidate their coming back to the mainstream and the centre has to take note of their national outlook. I believe people are very much agitated over the status of Chandigarh. A time has come to hand over Chandigarh to the State of Punjab. Otherwise it will lead to further complications. So, it is time to take advantage of the situation that now prevails in Puniab. I congratulate the people of Puniab for their patriotism contribution the freedom to movement and as warriors to guard the frontiers of India.

I am proud of it. We are not alienating them, we are not accusing them. We are only sorry for them for what has happened in the past. As Indians, we come from the South. We look at them with a vision. We expect that they would contribute, more and more, to the country. If we want them to fulfil that dream, we must see that they must be happy. What is the point keeping the money with us and spending it? We have already spent Rs. 6.8 million on Chandigarh. Let us leave it to the people of Punjab because it is meant for them. If Haryana wants a new capital. I am not against them. Let them have a new capital. You can give them some money to construct a new capital. So, any delay in regard to the status of Chandigarh can create more problems than solving the problem. So, I hope that the hon. Finance Minister will be able to convey our sentiments that Chandigarh must be given to the State of Punjab. Taking the gains that we have already achieved into account, I support these Appropriation Bills.

THE VICE-CHAIRMAN (SHRI

SATISH AGARWAL): Mr. Sangh Priya Gautam, last speaker.

श्री संघप्रिय गौतम (उत्तर प्रदेश): उपसभाध्यक्ष महोदय इस सरकार को समझाने का कोई लाभ है नहीं क्योंकि बिगडती है जब जालिम की नीयत तो नहीं काम आती दलीलो हजाती। यहां पर बढ़ी विद्वता के साथ जादई शब्दों में ऐसे आंकड़े पेश कर दिये जाते हैं कि पढ़े-लिखे लोग भ्रमित हो जाते हैं। मैं कबीर का उदाहरण देना चाहता है। संत कबीर बगैर पढे लिखे थे। बडे विद्वान लोग अपनी बडी-बडी पोधी लेकर उनके सामने टकराव करते थे। जैसा हमारे कित मंत्री जी बड़े अच्छे लच्छेदार भाषण देते हैं। कबीर जी एक बात कहते थेः तु कहता कागद को लेखी और मैं कहता आंखों की देखी और कागद की लेखी सबी है या आंखों की टेखी सही है। अर्थ-व्यवस्था क्यों चरमरा गई है? गांव की भाषा में अर्थ-व्यवस्था के दो-तीर मोटे-मोटे सिद्धांत हैं कि उत्पादन बढाओं, आमदनी बढाओं और सर्च घटाओ तो अर्थ-व्यवस्था सही हो जायेगी। आप मझे बता दीजिए कि कौन सा उत्पादन आपका बढ़ा है। क्या कषि उत्पादन बढा है? आपने कहा खीनी कम पैदा हो रही है विदेश से ले आओ। आप विदेश से ले आए। अगर ज्यादा उत्पादन हो रहा होता तो आप क्यों लाते विदेश से। मोटी सी बात है कि उद्योग की चीजें बढाओं. उत्पादन बढाओ, उत्पादन बढाओ और आमदनी बढाओ। आमदनी काहे से, निर्यात से अपनी चीजें दनिया में बेच कर खर्च घटाओ। आफ्का अपना खर्चा, व्यक्ति का खर्चा, परिवार का खर्चा और सरकार का खर्चा। देश की आबादी बढ़ रही है और महंगाई भी बढ़ रही है। इसके साथ-साथ बीडी. सिगरेट, पान, तम्बाकु, शराब, सुलफा, चरस, स्मैक, लाटरी, शेयर और सिनेमा, इन पर अधाध्य आदमी खर्च कर रहा है। यह खर्चा बढ रहा है। सरकार खर्चा करती है। 31 दिसम्बर की रात को और पहली जनवरी की रात को नंगी औरतों को नचाया जाता है और नया साल मनाया जाता है फाइव स्टार होटलों में और इसको सरकार छट देती है। कैयरे डांस होते हैं। उन पर सारा पैसा वर्बाद ही रहा है। आप कह रहे है खर्चा कम कमे तो मरकार का कौन मा खर्च कम हुआ। आपने कहा दस फीसदी कटौती एम्पलाइज में होगी तो आए नहीं कर पाये। मंत्रियों की करें कम नहीं कर पाये। नया मंत्री एक मकान लेता है तो महीने भर में उसकी पताई, सजाबट अपने हिसाब से दबारा कराता है। कौन सा तम्हारा खर्च कम हुआ।

रहती है। गांवा में सड़कें नहीं हैं, यह सड़कों की शालत है। अब पैसा आप काहे के लिए ले रहे हैं?

(No. 5) Bill 1994

खर्चा कोई कम नहीं हुआ अपितु बढ़ा है और आमदनी बढ़ी नहीं, उत्पादन बढ़ा नहीं। अर्थव्यवस्था चरमरा रही है। यह है मोटा सिद्धांत। आंकड़े आप कितने ही पेश कर रहे हैं। मैं ज्यादा लम्बी बात नहीं कहूंगा मेरा समय बढ़ा सीमित है। शेकिन चार विषय हैं। एक कल्याण मंत्रालय, दुसरा पर्यावरण एवं वन मंत्रालय, तीसरे सड़कें और चौथा खेती।

मैं इसके बारे में एक दो बातें कडूंगा। खेती हमारे देश का प्रमुख उतपादन का, और गुजर-बसर का साधन है और हम अनेकों बार सदन में कह चुके हैं। हम पढ़ते थे—

''उत्तम खेती मध्यम वान, अधम चाकरी भीख निदान।''

और भी सारी खेती की पैदावार है। दलहन, तिलहन, फल, मेवे, रस्सी, लकडी, अनाज आदि जो कछ भी हैं, वह सब हम खेती से पैदा करते हैं। आज भी हम खेती के आधार पर बनी हुई चीजें दुनिया में निर्यात करते हैं, चाहे टैक्सटाइल गड़स हो या लैदर गड़स हों. आज भी भारत इन्हों दो चीजों का क्यापारी है और यह दोनों चीजें खेती पर आधारित हैं। आज भी हम खेती पर आधारित है। मैं कहना चाहंगा कि खेती की हालत आज क्या है? आज खेती की दुर्दशा होती जा रही है। एक तो सरकार यह दुर्दशा कर रही है और दूसरे कुदरत कर रही है। बाढ आ गयी, सारी फसले बर्बाद हो गयीं, उत्पादन कम हो जाएगा। फिर एक टिइडी दल आ गया और सरकार ने उस टिडडी दल को मारने का कोई उपचार नहीं किया। अब तो यह टिडडी दल दिल्ली में भी है और शायद कोई बंगला बचा नहीं है जिसमें टिइडी दल न हो। मेरे वैस्टर्न कोर्ट में मैं सौ दो सौ टिडिडयां मार चुका हं क्योंकि मुझे थोड़ा बहुत शौक बागवानी का है और मैंने 8-10 गमले लगा रखे हैं। मेरे दो पेड़ों को टिड्डी खा गयी। तो एक कुदरत की मार और एक किस्डी की मार फिर सरकार की मार और खेती चौपट।

दूसरा है रोड्स। बरसात में सारी सड़कें टूट गयीं और जितने गांव और शहर मुख्य सड़कों के किनारे हैं, उन्होंने अपने घर ऊंचे कर लिए, पटरी ऊंची कर ली, सड़क नीची हो गयी। नालियां तोड़ दीं, नालियां नहीं हैं, गांव और करने का सारा पानी सड़क पर जाता है, यातायात अधिक होने से सारी सड़कें टूटी हई हैं, शहरों और गांव के अन्दर। 75 प्रतिशत आबादी इस देश की गांवों मे

अब आईए वन और पर्यावरण पर। पर्यावरण आप देख रहे हैं। कल्याण के लिए जो कल्याण मंत्रालय ने पैसा दिया, हमारे यहां चार स्टेटस ऐसी है जो उस पैसे को भी खा गयाँ। ....(क्यवधान) माफ करना आपका भी नम्बर है। 350 करोड़ रुपए बिहार खा गया. कल्याण का पैसा खर्च नहीं किया. कहा गया पता नहीं। 35 करोड य॰पी॰ और 35 करोड वैस्ट बंगाल। .....(व्यवधान) आप शांति से सुनिए मैं जो बता रहा हं आपको, वह सारे आंकड़े सरकारी लाया है, कल्याण मंत्रालय से, मेरे आंकड़े नहीं है। मैंने यू॰पी॰ भी गिना है। आप क्यों परेशान हो रहे हैं? मैं वहां का रहने वाला हुं, यह बात दूसरी है कि सरकार औरों की है वहां पर। स्पैशल कंपोनेंट प्लान उपसभाध्यक्ष महोदय, अनुस्चित जातियों और जनजातियों के लिए है, इसी पर खर्च हो वह पैसा लेकिन वह पैसा ऊर्जा पर, उद्योग पर, यातायात पर, सडकों पर, शिक्षा पर और स्वास्थ्य पर खर्च कर दिया है। यह नहीं हो सकता है क्योंकि स्पैशल कंपोनेंट प्लान का पैसा टोटल प्लान का 16.48 परसेंट होना चाहिए लेकिन इन स्टेट्स में जो खर्च हुआ है वह 11.38 परसेंट खर्च हुआ है। तो यह पैसा डाइवर्ट हो गया। कुछ पैसा खा गए। हजुरे अनवर, हमने यह तय किया कि सिर पर मैला ढोने की प्रथा को खत्म कर देंगे। बड़े-बड़े ढिंढोरे पीटे गये। मैला ढोना, सिर पर शीच आदि ढोते है जो उसको समाप्त करने का। अब जनाब उसमें क्या देते हैं, डेढ सौ रुपया महीना बजीफा। अब जो मैला ढो-ढोकर एक हजार डेढ हजार रुपये महीना कमाता है, वह उसको छोडकर डेड सौ रुपये लेने क्यों आएगा? लिहाजा वह स्कीम फेल हो गई।

श्रीमान जी, कहते हैं अशिक्षा को हटाओ। अनुसूचित जाति महिलाओं के लिए, सड़िकयों के लिए स्कूल खोलने की योजना बनायी। कोई पैसा खर्च नहीं हुआ, सारा पैसा अन-पुटिलाइण्ड। इसके असावा शैड्यूल्ड कास्ट के जो लड़के इंजीनियरिंग में पढ़ते हैं या मेडिकल कालेज में पढ़ते हैं उनके लिये स्कालरिंग देने की बात कही। छात्रावास में, जो आंकड़े हैं, उनके हिसाब से एक लड़के पर 13 सौ रुपया खर्च आता है। लेनिक यह सरकार 280 रुपये महीने स्कालरिंग देती है। इस कारण वे बीच में ही पढ़ाई छोड़कर चले आते हैं। यह स्थित अनुसूचित जाति के लोगों की है। इस विषय में मैं एक बात कहना चाहता हूं कि चौबे जी छच्चे बनने गये लेकिन दबे जी बन गये। अनुसूचित जातियों के लोगों का मजदूरी पर अधिकार था लेकिन उनकी आपने अन-स्किल्ड कह दिया। मैं यहां पर एक उदाहरण देता हूं। इस सदन की यह बिल्डिंग बनी हुई है, इसका नक्शा बनाया है इंजीनियर ने, लेकिन इसकी विनाई किसने की है? यह बिल्कुल सीधी है। जिस मजदूर ने ऐसी विनाई की है यह अन-स्किल्ड कैसे हो सकता है? जिसने एक-एक ईट, एक-एक सेंटीमीटर का ध्यान रखकर इसकी चिना वह तो स्किल्ड लेबर हुआ वह अन-स्किल्ड लेबर कैसे हो सकता है। लेकिन आपने इनकी मजदूरी इसलिये नहीं बड़ायी क्योंकि वह अन-स्किल्ड हे जब कि वह स्किल्ड लेबर है। अगर वह स्किल्ड न होता, वह कैसे बना देता इतनी सुन्दर इमारत। ऐसा करके आपने इन मजदूरों का मखौल उड़ाया। ....(समय की घंटी)

The Appropriation

मान्यवर, अंतिम दो एक बात कहकर समाप्त करता हूं।

इसके अतिरिक्त जो प्राकृतिक संपदा है उसके उपयोग पर, जैसे जो घोबी है उसका अधिकार था पोखर के पानी पर, कपडे धोने के लिये. लेकिन आपने उससे वह अधिकार स्त्रीन लिया। जो निषाद व मल्लाह है उनका अधिकार था तालाब के पानी में सिंघाड़े उगाना और मछली पालने पर, यह अधिकार भी आपने उनसे छीन लिया है। अनुसुचित जाति और जनजातियों का अधिकार था जंगल की लकडी, फ्ली, फल, फल के इस्तेमाल पर, और जंगल की रक्षा और जंगल में जो जमीन खाली पड़ी हुई हो उसको जोतना। यह चीजें आपने शैडयल्ड टाइव से छीन ली हैं। अब क्या हो रहा है। क्षमा चाहंगा, मेरी पार्टी भी निजीकरण के पक्ष में है लेकिन निजीकरण की एक सीमा है। मैं क्षमा चाहंगा आज इस नीति के कारण देश की अर्थव्यवस्था कहां जा रही है? इसके कारण सारे धंधे कुछ सीमित वर्गों में संचित होते जा रहें हैं और इसके कारण इस देश के गरीब, अनुसचित जाति और जन-जाति के लोग वहां पहंच जायेंगे जहां वे आज से 50 वर्ष पहले थे। इसलिये मैं चाहंगा कि अगर निजीकरण हो तो जो राष्ट्रीयकृत बैंकों से पैसा लेकर उद्यम खडा करते हैं उन उद्यमों में आरक्षण की प्रणाली लागू हो और ट्रेडीशनल उद्योग इन लोगों के लिये छोड दिये जाय। जो सन्जियों से इनका पश्तैनी पेशा है जैसे टैनेरी है यह अनुसूचित जातियों का काम है, शू इंडस्ट्री है यह अनुसूचित जाति के लोगों का काम है, आगर और कानपर का सारा लेबर का काम अनसचित

जातियों के पास था लेकिन यह भी उनसे छीन लिया गया है। अगर उनके ट्रेडीशनल इंडस्ट्री छीन लेंगे तो फिर आप मुझे बतलाइये कि किस तरह से आप देश की आर्थिक स्थिति को अच्छा करेंगे? इसेलिये जो उनके पुश्तैनी धंधे हैं यह आप उनको वापस दीजिये।

अंतिम बात, यह जो तमाम पैसा आबादी के हिसाब से खर्च होना चाहिए, यह पैसा उन वर्गों पर खर्च नहीं होता। प्रधान मंत्री जी ने घोषणा की है, मुझे खुशी है कि पांच सौ करोड़ रुपया अल्पसंख्यकों के डेवलपमेंट के लिये निगम बनाने हेतु देंगे। बहुत अच्छी बात है।

मौलाना ओबैदुल्ला खान आजमी: 15 अगस्त को किया एलान कभी पूरा नहीं होता।

†[مولانا عبيدالله خان] عظمى. ١٥ السّت كوكيا اعلان پوراېس بونا-]

श्री संघ प्रिय गौतमः भुझे बहुत खुशो है कि अगर अल्पसंख्यकों के लिये 500 करोड़ देते। लेकिन अनुस्चित जाति और जन-जातियों का जो नियम पूरे देश के लिये है उसके लिये केवल 50 करोड़ रुपये। यह कितनी हंसी और मजाक की बात है जिनकी आबादी 15 प्रतिशत है उनको पांच सौ करोड़ रुपया दे रहे हैं तो पांच हजार करोड़ रुपये इनके लिये क्यों नहीं?

सताते भी हैं मुतवातिर और रोने भी नहीं देते, यही बस इनकी मंशा है कि मैं घूट-घूट के मर जांऊ।

उपसंभाध्यक्षः श्री सतीश अभवालः देखिये, आपने समय ज्यादा लिया है। यह भाषण आपका घंटों तक भी खत्म नहीं होगा। समाप्त कीजिये।

**म्री संघ प्रिय गौतमः मैं** समाप्त करता हूं, धन्यबाद।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): Sir. today we are discussing the Appropriation Bills regarding the supplementary demands for grants for the year 1994-95 and excess grants in respect of the budget (General), 1991-92.

Sir, first of all, I would like to thank all the hon. Members who have participated in the debate. I also thank for their valuable suggestions. Many of the speakers who have participated in the debate have referred to various projects in their States and constituencies. I definitely share the concern of the hon. Members. I will convey their concern to the administrative ministries to take up follow-up action. The hon. members have

<sup>[</sup>Ttranslitation in Arabic script.

given their valuable suggestions regarding the economic and the industrial policies. Their suggestions are duly taken note of.

Sir, I would like to take up the Appropriation Bill in respect of the supplementary demands for grants, 1994-95. There are about 15 demands aggregating to Rs. 343.3 crores. The actual net cash outgo is only Rs. 256.36 crores. This is mainly due to the assistance which we have given for fertilizer promotion which has cost Rs. 250 crores. Secondly, it is in respect of the payment for the CPWD workers to implement the arbitration award. It comes to Rs. 6.36 crores. The remaining Rs. 86.85 crores which are matched by the additional receipts are corresponding savings in the respective departments. Out of this Rs. 22 crores is the main investment in the share capital of the Scheduled Caste and the Scheduled Tribe Development Corporation. There is no additional cash outgo.

As far as the assistance to the Steel Authority of India under the VRS is concerned, the money involved is Rs. 10 crores. As far as the Export Promotion Council is concerned it is Rs. 15.476 crores.

The hon. Member, Shri Vayalar Ravi has referred to Rs. 10 crores which we spent on the textile mills. Sir, this is the financial assistance which we have given to them for the revival of the two sick spinning mills in Andhra Pradesh. Both the mills are co-operative spinning mills.

For advanced research in plasma technology, we have spent nearly Rs. 25 crores. To develop sensors, components, devices and materials in strategic area of technology, we have spent Rs. 25.56 crores. Totally, we have spent Rs. 50.56 crores.

Now I would like to take up the Appropriation Bill regarding excess Demands for Grants for the year 1991-92. The excess grants have been scrutinised by the Public Accounts Committee and the Committee, in their reports, have

recommended regularisation of excess expenditure under the provisions of the Constitution. That is why we have come before the House. The main expenditure that we have incurred is in relation to the Department of Commerce. It is about Rs. 521 crores. It is mainly due to larger drawals from the erstwhile USSR under technical credit facility for making purchases from the USSR. The next main expenditure is on telecommunication services. This was, as pointed out by the hon. Member, Shri Virumbi, Rs. 103.81 crores. This excess expenditure is mainly due to increased receipt of cables and subscriber equipment under the local telephone system. Hon. Member Virumbi has taken objection to the excess expenditure under the telecom services in the successive years. Both these excess expenditure were scrutinised by the public Accounts Committee. They observed that the Budget wing Department should be revamped so that the situation would not recur. This was the observation made by the public Accounts Committee. We will definitely follow their observation and I assure the House that this will not recur.

Yourself, Shri Ashok Mitra and Shri Jagesh Desai have mentioned about the Joint Publicity Committee for public sector banks. The Government has taken a decision and the JPC was wound up. Now it is the Indian Banks Association. which will decide about the future course of action. In the IBA, both the public and private banks, including the foreign banks, are members and the IBA will decide about the contribution to be made by each constituent bank. My hon. friend, Shri Vayalar Ravi ....(Interruptions)....

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): The objection taken by Shri Jagesh Desai was that the funds contributed by the nationalised banks to the JPC should not be handed over to the IBA which represents conflict of interests.

SHRI M.V. CHANDRASHEKARA MURTHY: The nationalised banks continue to be the members of the IBA. Both private and public sector banks, including foreign banks, are members of the IBA and the IBA will decide about the future course of action.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Let the IBA create its own funds. Let it not have the funds of the JPC. Let the funds of the JPC be returned to the nationalised banks.

SHRI M.V. CHANDRASHEKARA MURTHY: I wish to point out that all the public sector banks are members of the JPC and they contribute to the JPC. The same members will now continue to be members of the IBA. That is my point.

SHRI JAGESH DESAI: My point was like this. At present, there is a sum of Rs. 3.5 crores contributed by the public sector banks to the JPC. Now this fund has to be handed over to the IBA.

SHRI M.V. CHANDRASHEKHAR MURTHY: Regarding that I do not have the information. I will collect the information and furnish it to the hon. Member.

SHRI JAGESH DESAI: If the fund has to be given to the IBA what I had suggested was that prorata has to be taken from the nationalised banks and same amount should be contributed by other foreign banks and private banks. So, all should be equal for that purpose. That was my point.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Mr. Minister, you get this point examined because this is an important issue. Funds contributed by the public sector banks to the JPC should not be handed over to IBA. Let the IBA should create its own funds and the nationalised banks also contribute. Please see to it.

SHRI M.V. CHANDRASHEKHAR MURTHY: I understand. All right Sir, even regarding the excess grants for 1991-92, we have spent excess in the Department of Telecommunications, and there was also excess expenditure of Rs. 32.51 crores mainly due to abolition of more pensioners at the increased rate of D.A. and receipt of more claims in respect of deposit linked insurance scheme and Government provident fund. This is only a constitutional obligation that we have come before this House. I request all sections of the House to support this Appropriation Bill and to return it.

SHRI VAYALAR RAVI: Sir, I want to seek one relevant clarification from the hon. Minister regarding the subsidy to the handloom weavers. Instead of reimbursement, will you make direct payment to the weavers?

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, it is the Textile Ministry that is monitoring the system of subsidy in the cooperative sector or private sector or private sector weaving industry. Better you find out from the Textile Ministry.

THE VICE CHAIRMAN (SHRI SATISH AGARWAL): It is not dealt with directly by the Finance Ministry.

SHRI M.V. CHANDRASHEKHAR MURTHY: No. Sir.

SHRI V. NARAYANASAMY: Sir. regarding subsidy to the farmers which has been revised by the Government, they are giving about Rs. 1,000 subsidy per metric ton. Today they are sending it to the State Governments and there are a lot complaints from the marketeers and the farmers that it is not reaching the farmers directly or the marketeers, whosoever is directly involved in the distribution. The farmers are complaining to the Members of Parliament. I would request the hon. Minister to see and devise a system by which the farmers will directly get the benefit of subsidy which you are giving to the small and marginal farmers. I want the hon. Minister to give an assurance in this regard.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I will look into this.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 3) Bill, 1994 moved by the Minister. The question is:

"That the Bill to provide for the authorisation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1991, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideraiton."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.
Clause 1, the Enacting Formula

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I beg to move:

"That the Bill be returned."
The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 4) Bill, 1994 moved by the Minsiter.

The question is:

That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spentt on certain services during the financial year ended on the 31st day of March, 1992 in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL); We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

(No. 5) Bill 1994

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 5) Bill, 1994 moved by the Minister.

The Question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1994-95, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the, motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Thank you very much for the cooperation. All the three Bill are returned.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I have a lot of business with me, legislative business. One is the Comptroller and Auditor

General's (Duties, Powers and Conditions of Service) Amendment Bill, 1994. Can it be passed without any further debate? Mr. Chaturvedi, if you

The Comptroller and

want to speak, You can speak.

Auditor General's (Duties,

THE COMPTROLLER AND AUDITOR GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE)
AMENDMENT BILL, 1994.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): 1 beg to move:

"That the Bill to further amend the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971 as passed by the Lok Sabha, be taken into consideration."

The last amendment to the Act in 1987 raised the pension of the C&AG to the level of the pension of a Judge of the Supreme Court. This benefit is, however, not admissible to two ex-C&AG who retired before the amendment came into effect in December, 1987. In the case of Judges of the Supreme Court/High Court, the same pension is admissible regardless of the date of retirement. On that analogy, it is proposed to amend the C&AG's Act to allow this benefit to two former C&AGs.

Under Section 3 of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971, the C&AG's pay and salary is equal to that of the Judge of the Supreme Court. However, if a person who immediately before assuming office as the C&AG was in receipt of a pension (other than disability or wound pension) in respect of previous service under Government, an amount of pension equivalent to gratuity would be reduced from his salary. It is proposed to amend the C&AG's (Duties, Powers and Conditions of Service) Act, 1971 that the element of pension equivalent to gratuity is not required to be deducted from the

salary of the C&AG on or after 27th March, 1990. This would be in conformity with the orders on the subject which are applicable to other reemployed pensioners including the Chief Election Commissioner.

Considering the Constitutional importance of the office of the C&AG and the need to maintain its dignity, I am sure that the provisions of the Bill will received-support from all sections of the House.

## The question was proposed.

## (Interruptions)

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Yes, Shri T.N. Chaturvedi. I cannot stop any honourable Member from speaking.

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): I am grateful to Shri V. Narayanasamy....

SHRI V. NARAYANASAMY (Pondicherry): We are all supporting the Bill.

SHRI TRILOKI NATH CHATURVEDI: I am grateful for the concern and the sympathy that you have shown to me but, perhaps, you are not aware that so far as I am concerned, I retired in March 1990. I am already drawing the stipulated pension and I think if you had cared to listen to the remarks or the explanation of the honourable Minister for Finance, the position would have been clear. That is why I thought that Mr. Murthy has been kind enough to mention the importance of the office of CAG.

SHRI VAYALAR RAVI: Sir, if any Member has any pecuniary interest in a subject before the House, is he entitled to speak?

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): He has no interest. He does not get any benefit out of it.

SHRI VAYALAR RAVI: Then it is all right.